

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2494
ANSWERED ON:04.12.2009
DESTITUTE/ STREET /ORPHAN CHILDREN
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Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

the details of achievements made under various programmes in regard to the welfare of destitute/street/orphan children in the country during the last three years and the current year?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

The Ministry of Women and Child Development was implementing the following Plan schemes during the last three years i.e. 2006-07 to 2008-09 for the welfare of destitute, street and orphan children:

- (i) A Programme for Juvenile Justice;
- (ii) An Integrated Programme for Street Children;
- (iii) Scheme for Assistance to Homes (Shishu Greh) to Promote In-Country Adoption.

The details of grants released to the State Governments and Non-Governmental Organizations (NGOs), number of homes/projects assisted and number of beneficiaries assisted under the schemes at

- (i) &
- (ii) above during the last three years are available in the Ministry's website – www.wcd.nic.in. and the details under the scheme at
- (iii) above are available in the Central Adoption Resource Agency's website – www.adoptionindia.nic.in.

The above three schemes have been merged into the newly launched centrally sponsored scheme namely 'Integrated Child Protection Scheme (ICPS)'. This scheme is implemented from the current financial year 2009-10 through the State Governments/Union Territory Administrations, Childline India Foundation (CIF), Mumbai and National Institute of Public Cooperation and Child Development (NIPCCD).

During the Current financial year of 2009-10, Rs.3.00 crore has been released under this scheme to Childline India Foundation (CIF), Mumbai for running Childline service.